

GOVERNMENT OF GOA
REGISTRATION DEPARTMENT

No.:1

Office of the State Registrar -cum-
Head of Notary Services,
7th Floor, Shramshakti Bhavan,
Patto, Panaji-Goa.

Dated: 12/09/2014.

AUCTION NOTICE

Sealed Tenders are invited to dispose off Unserviceable and Condemned vehicle on "As is where is basis" so as to reach the office of the State Registrar -cum- Head of Notary Services Upto 10.30 A.M. on 24/09/2014 (i.e. vehicle No.GA-01-G-0799 NE 118 Make).

Tenders will be opened in the Office of the State Registrar -cum-Head of Notary Services on same day at 11.00 A.M. during which period the tenderers or their authorized representatives may remain present. Tender catalogue alongwith terms and conditions can be obtained from the same office on all working days/hrs on payment of ₹100/- (non refundable) per set from 17/09/2014 to 23/09/2014 (upto 4.00 p.m.).

Lots shall be available for inspection from 17/09/2014 to 23/09/2014 (upto 4.00 p.m.) as per details of locations mentioned in the tender catalogue.

- a. E.M.D. will be at the rate of 25% of the quoted bid value per lot in case of disposal of vehicles and Heavy machinery/equipments etc. and disposal of furniture and other items. The same shall be in form of D.D/Pay order/D.C.R of any schedule Bank drawn in favour of State Registrar -cum- Head of Notary Services, Goa payable at Panaji and to be enclosed by all bidders alongwith their offer.
- b. The balance 75% of highest bid value of each lot should be paid by the bidder within 7 days from the date of issue of sale letter/acceptance letter by the Department to the successful bidder.

This balance payment shall also be in the form of Pay Order/D.D./D.C.R, of any schedule Bank drawn in favour of State Registrar -cum- Head of Notary Services, Panaji-Goa

The successful bidder shall lift lot(s) within 3 weeks of receiving intimation letter/Delivery order from Department and failure to do the same, then the amount deposited as per clause (b) and (c) above shall stand forfeited.

Vat shall be payable on disposal of all condemned articles.

The Department reserves the right to accept or reject any or all tenders without assigning any reasons thereof.



(Signature of Head of Department)

C.W.C. to:-

1. The Joint Secretary to Hon. Chief Minister, Secretariat, Panaji-Goa.
2. The Principal Chief Engineer, PWD, Altinho, Panaji.
3. The Under Secretary (Finance), Secretariat, Panaji-Goa.
4. The Directorate of Accounts, Panaji.
5. The Executive Engineer, Division IV, P.W.D., Tonca, Caranzalem.
6. the Director, Directorate of Printing & Stationery, Panaji-Goa.